IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-III

CP-2/15/ND/2017

In the matter of GN Audio Pvt. Limited

..PETITIONER

SECTION:

Under Section 2 (41)

Order delivered on 31.1.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Sunil Kumar Agrawal, PCS

For the Respondent/Corporate Debtor

For the Intervener

ORDER

Learned Counsel for the petitioner is present and heard at length. Petition allowed.

Detailed order to follow.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

-S-d-11

Surjit 31.1.2018